

**ITEM NO.58**

**COURT NO.9**

**SECTION XVII-B**

**S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S**

**Petition for Special Leave to Appeal (C) No. 3663/2026**

**[Arising out of impugned final judgment and order dated 30-10-2025  
in SA No. 459/2017 passed by the High Court of Jharkhand at Ranchi]**

**S N SINGH**

**Petitioner(s)**

**VERSUS**

**TATA STEEL LIMITED**

**Respondent(s)**

**(IA No. 26331/2026 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT; IA No. 26333/2026 - EXEMPTION FROM FILING O.T.)**

**Date : 30-01-2026 This matter was called on for hearing today.**

**CORAM :**

**HON'BLE MR. JUSTICE PANKAJ MITHAL  
HON'BLE MR. JUSTICE S.V.N. BHATTI**

**For Petitioner(s) Mr. Barun Kumar Sinha, Adv.  
Mrs. Pratibha Sinha, Adv.  
Mr. Sneh Vardhan, Adv.  
Mr. Vaibhav Singh, Adv.  
Mr. Pankaj Kumar Shukla, Adv.  
Mr. Rameshwar Prasad Goyal, AOR**

**For Respondent(s) Mr. Saurav Agrawal, Adv.  
Mr. Ashish Kumar Tiwari, AOR**

**UPON hearing the counsel the Court made the following  
O R D E R**

**At the request of learned counsel for the  
petitioner, list next week.**

**(SNEHA DAS)  
SENIOR PERSONAL ASSISTANT**

**(NIDHI MATHUR)  
COURT MASTER (NSH)**

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RECORD OF PROCEEDINGS

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Mr. Pankaj Kumar Shukla, Adv.  
Mr. Rameshwar Prasad Goyal, AOR

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Mr. Ashish Kumar Tiwari, AOR

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SENIOR PERSONAL ASSISTANT

(NIDHI MATHUR)  
COURT MASTER (NSH)